

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 73/7/HDB/2018
NAME OF THE COMPANY	Ankar Aluminium Ltd
NAME OF THE PETITIONER(S)	Gloşyer Cable ltd
NAME OF THE RESPONDENT(S)	Ankar Aluminium Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Venkateswara Rao	Advocate	8333093666	[Signature]
			[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh	Sr. Adv Advocate	99666 2285	[Signature]

ORDER

Heard Mr.C.Venkateswara Rao, learned counsel for the Petitioner; and Mr.R.Raghunandan Rao learned senior counsel along with G.Bhupesh, learned counsel for the Respondent.

Requested to examine the matter, Post the case on 12.03.2018

Member (T)

Member (J)